

के दिल्ली केन्द्र से १२५ गढ़वासी लोक गीत और अन्य कार्यक्रम प्रसारित किये गये।

12-10 hrs.

PAPERS LAID ON THE TABLE

TRADE AND MERCHANDISE MARKS RULES

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under Section 134 of the Trade and Merchandise Marks Act, 1958, a copy of the Trade and Merchandise Marks Rules, 1959, published in Notification No. S.O. 2603 dated the 25th November, 1959. [Placed in Library. See No. LT-1776/59.]

REPORTS OF TARIFF COMMISSION

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (2) of Section 16 of the Tariff Commission Act, 1951, a copy of the following papers:

- (i) Report (1959) of the Tariff Commission on the continuance of protection to the Plastic (Phenol Formaldehyde Moulding Power and Buttons) Industry.
- (ii) Government Resolution No. 27 (2)-T.R./59, dated the 8th December, 1959. [Placed in Library. See No. LT-1778/59.]
- (iii) Report (1958) of the Tariff Commission on the Fair Selling Prices of Caustic Soda, Chlorine, Hydrochloric Acid and Bleaching Powder.
- (iv) Government Resolution No. CH(I)-31(38)/58, dated the 27th October, 1959.
- (v) Statement explaining the reasons why a copy each of the documents at (iii) and (iv) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in Library. See No. LT-1779/59.]

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

BREACHES ON SOUTHERN RAILWAY

Shri Ayyakannu (Nagapattinam—Reserved—Sch. Castes): Under Rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:

“The dislocation of railway traffic due to the breaches on the chord line between Vilupuram and Tiruchirapalli as well as between Tiruchirapalli and Madurai on the 29th November, 1959.”

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Due to very heavy and incessant rains breaches occurred on the 28th of November, 1959 between Vriddhachalam and Puvanur, Vriddhachalam and Talanallur and Vriddhachalam and Mukhasa Parur Stations of the Vriddhachalam-Vilupuram, Vriddhachalam-Tiruchirapalli and Vriddhachalam-Salem sections respectively, on the metre gauge system of the Southern Railway. It is understood that the rainfall at Vriddhachalam on the 28th and 29th November, 1959 totalled to 291 mm (11.4 inches approx.) while within a radius of 21 miles all round, the rainfall was as much as 347 mm (13.6 inches approx.) during the same period. This resulted in the breaching of about 20 irrigation tanks also which aggravated the situation.

The breaches between Vriddhachalam and Puvanur stations were repaired and traffic restored on the 3rd December, 1959. The breaches on the Vriddhachalam-Tiruchirapalli section were also repaired and traffic restored on 7th December, 1959.

On the Vriddhachalam-Salem section as a girder bridge was also damaged and there was continuous rainfall even upto 30-11-1959, restoration work could be started only later. The work is, however, in progress and is